

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the 8th June, 2018

It is hereby notified to all concerned that Hon'ble Mr. Justice S.R. Sen will not hold Court today the 8th June 2018. Single Bench matters of Hon'ble Mr. Justice S.R. Sen shall be taken up by Hon'ble the Chief Justice in Court No.1

It is further notified that cases listed in the DIVISION BENCH shall stand adjourned until further orders.

By order

REGISTRAR

MEMO No.HCM – III/04/2015/ 630A

Dated Shillong, the 8th June, 2018

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

REGISTRAR